

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2170  
TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2019**

**INSTALLATION OF INCINERATORS IN HOSPITALS**

**2170. DR. V. MAITREYAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has schemes for installation and commissioning of incinerators and other such equipments to mitigate the crisis of over accumulation and misuse of solid medical waste and disposable injection syringes in hospitals;
- (b) if so, the details thereof;
- (c) the funds allocated in the last three years in this regard, State-wise;
- (d) whether Government has made it mandatory for the private hospitals for the installation and commissioning of incinerators and other such equipments for the proper disposal of the medical waste and re-usage of disposable syringes; and
- (e) if so, the details thereof and Government's stand on this?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): As Health is a State subject, no such information is maintained centrally. As far as three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and Associated Hospitals, are concerned, the Bio-medical waste is managed as per provision of Biomedical Waste Management Rules, 2016.

(d) & (e): As per Biomedical Waste Management Rules, 2016 (BMWM Rules, 2016), the biomedical waste is required to be treated and disposed as per the treatment & disposal options given under Schedule I of the said Rules. Incineration is also one of the treatment options notified for the treatment/disposal of yellow category of biomedical waste. The operating parameters as well as emission standards for incinerators are prescribed under Schedule II of the BMWM Rules, 2016.

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As per Rule 7 (3) of the BMWM Rules, 2016, the healthcare facilities are not required to install any captive treatment facility for the treatment & disposal of biomedical waste, if a Common Biomedical Waste Treatment Facility (CBWTF) is available at distance of 75 Km.

Disposable injection syringes are categorized as Red category of the biomedical waste, which is required to be treated and disposed by Autoclaving/micro-waving/hydroplaning followed by shredding or mutilation or combination of sterilization and shredding. The treated waste is required to be sent to registered/authorized recyclers of for energy recovery or plastics to diesel or fuel oil or for road making, whichever is possible. Plastic waste should not be sent to landfill sites.

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